

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.05.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 09.05.2025, 13.05.2025, 14.05.2025, 15.05.2025, 19.05.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 Part Heard	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	09.05.2025	03.07.2025
2.	Comp. App. (AT) (Ins) No. 1054 of 2021 & I.A. No. 2793, 2794, 2795 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	09.05.2025	10.07.2025
3.	Comp. App. (AT) (Ins) No. 1491 of 2022 & I.A. No. 4716, 4718, 4720 of 2022	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	09.05.2025	09.07.2025
	(With Defects)	With		

		l de la constante de		Website: <u>www.nclat.nic.in</u>
4.	Comp. App. (AT) (Ins) No. 1490 of 2022 & I.A. No. 4709, 4714, 4715 of 2022	Rishi Kapoor Vs. Anand Sonbhadra	09.05.2025	09.07.2025
	(With Defects)			
5.	Comp. App. (AT) (Ins) No. 1418 of 2023 & I.A. No. 5074, 5075, 5076 of 2023	Unitech Machines Karamchari Sangh Through Its Secretary Sh. Anil Kumar. Vs. Shri Vivek Raheja Resolution Professional of Unitech Machines Ltd. & Anr.	09.05.2025	10.07.2025
6.	Comp. App. (AT) (Ins) No. 1581 of 2023 & I.A. No. 1020 of 2024 & 2653 of 2025	Uttar Pradesh Housing and Development Board Vs. K.S.N Buildwell Pvt. Ltd. & Anr.	09.05.2025	11.07.2025
7.	Comp. App. (AT) (Ins) No. 2040 of 2024 & I.A. No. 8707 of 2024	Ganesh Ashok Nanaware Vs. Manomay Ventures Pvt. Ltd. & Anr.	09.05.2025	11.07.2025
8.	Comp. App. (AT) (Ins) No. 2264 of 2024 & I.A. No. 2231 of 2025	Renu Lalit Agarwal Suspended Director of as Infracon Pvt. Ltd. Vs. Small Industries Development Bank of India & Anr.	09.05.2025	14.07.2025
9.	Comp. App. (AT) No. 78 of 2023 & I.A. No. 2179, 2180, 2181 of 2023	Naresh Kumar Vs. National Financial Reporting Authority (NFRA)	09.05.2025	14.07.2025
	(With Defects)			

		W	ebsite: <u>www.nclat.nic.in</u>
Comp. App. (AT) No. 93 of 2023 & I.A. No. 2422, 2423 of 2023	CA Pankaj Kumar Partner SVP & Associates Vs. National Financial Reporting Authority (NFRA)	09.05.2025	14.07.2025
	With		
Comp. App. (AT) No. 12 of 2024	CA Apoorve Bansal Vs. National Financial Reporting Authority (NFRA)	09.05.2025	14.07.2025
Competition App. (AT) No. 07 of 2021 & I.A. No. 5750 of 2024	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	09.05.2025	07.08.2025
Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 Part Heard	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	13.05.2025	03.07.2025
Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 Part Heard	Sanjeev Abrol Vs. Rahul Singh & Ors. With	13.05.2025	07.07.2025
Come Are (AT)	A stine Wallow Course Walford	12.05.2025	07.07.2025

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	4847 of 2022 &			
	1340 of 2023			
	Part Heard			
		With		
15.	Comp. App. (AT)	Active Valley Square Welfare	13.05.2025	07.07.2025
	(Ins) No. 210 of	Association (Through Its Secretary)		
	2022 & I.A. No.	Vs.		
	3240, 3179 of	Manish Kumar Gupta		
	2022 & I.A. No.	(Interim Resolution Professional of AVP		
	142, 144, 145,	Buildtech Pvt. Ltd.) & Ors.		
	313, 506, 4850 of			
	2023, 6927 of			
	2024			
	Part Heard			
		With		

Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	13.05.2025	07.07.2025
2024 in Comp. App. (AT) (Ins)	Vs.		
App. (AT) (Ins)			
	Sanjeev Abrol		
No. 210 of 2022			
Comp. App. (AT)	MSTC Ltd.	13.05.2025	08.07.2025
2019 & I.A. No. 2447 of 2021	SPS Steel Rolling Mills Ltd. & Ors.		
Part Heard			
		12.05.2025	
	_	13.05.2025	08.07.2025
2679 of 2022	MSTC LIU. & Am.		
Part Heard			
Comp. App. (AT)	MSTC Ltd.	13.05.2025	08.07.2025
2022 & I.A. No. 90 of 2022	Crest Steel & Power Ltd. & Ors.		
Part Heard			
	With		
		13.05.2025	08.07.2025
2021 & I.A. No. 2458 of 2021	Crest Steel & Power Pvt. Ltd.		
Part Heard			
Competition App.	Maruti Suzuki India Ltd.	14.05.2025	15.07.2025
(AT) No. 15 of 2021	Vs. Competition Commission of India		
Part Heard			
	2447 of 2021 Part Heard Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 Part Heard Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 Part Heard Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 Part Heard Competition App. (AT) No. 15 of 2021	2019 & I.A. No. 2447 of 2021SPS Steel Rolling Mills Ltd. & Ors.Part HeardWithComp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. 90 of 2022Part HeardWithComp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. 90 of 2022Part HeardWithComp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021Maruti Suzuki India Ltd. Vs. Crest Steel & Power Pvt. Ltd.Part HeardMaruti Suzuki India Ltd. Vs. Competition App. (AT) No. 15 of 2021Maruti Suzuki India Ltd. Vs. Competition Commission of India	2019 & I.A. No. 2447 of 2021SPS Steel Rolling Mills Ltd. & Ors.Part HeardWithComp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.13.05.2025Part HeardVs. MSTC Ltd. & Anr.13.05.2025Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No.

				website: <u>www.nclat.nic.in</u>
22.	Comp. App. (AT) No. 200 of 2022	CA Som Prakash Aggarwal Vs.	14.05.2025	15.07.2025
	& I.A. No. 931	National Financial Reporting Authority		
	of 2024	(NFRA)		
	Part Heard			
		With		
23.	Comp. App. (AT)	S. Prakash Aggarwal & Co.	14.05.2025	15.07.2025
	No. 177 of 2024	Vs.		
	& I.A. No. 4179 of 2024	National Financial Reporting Authority		
	01 2024	(NFRA)		
	Part Heard			
24.	Comp. App. (AT)	Suraksha Realty Ltd.	15.05.2025	04.07.2025
24.	(Ins) No. 1041 of	Vs.	13.03.2023	04.07.2025
	2024 & I.A. No.	Amit Gupta		
	3782, 3783, 3784	Resolution Professional of Mahavir		
	of 2024	Roads and Infrastructure Pvt. Ltd. &		
		Anr.		
	Part Heard			
25.	I.A. No. 1347,	Regional Provident Fund Commissioner	19.05.2025	14.07.2025
	1313 of 2025 in	Vs.		
	Comp. App. (AT)	Kuldeep Verma		
	(Ins) No. 975 of 2023			
	2023			
26.	Comp. App. (AT)	Sri Gopal Choudhary	19.05.2025	11.07.2025
	(Ins) No. 982 of	Resolution Professional of Shree Ram		
	2021 & I.A. No. 3781-3782 of	Urban Infrastructures Ltd. Vs.		
	2022 & 1727,	India Bulls Housing Finance Ltd.		
	1840 of 2023,			
	1831 of 2025			
	Part Heard			
		With		
27.	Comp. App. (AT)	Sri Gopal Choudhary	19.05.2025	11.07.2025
	(Ins) No. 983 of 2021	Resolution Professional of Shree Ram Urban Infrastructures Ltd.		
	2021	Vs.		
	Part Heard	India Bulls Housing Finance Ltd. & Ors.		

	a			Website: <u>www.nclat.nic.</u>
28.	Comp. App. (AT)	Sri Gopal Choudhary	19.05.2025	11.07.2025
	(Ins) No. 984 of	Resolution Professional of Shree Ram		
	2021 & I.A. No.	Urban Infrastructure Ltd.		
	1725 of 2023	Vs.		
		India Bulls Housing Finance Ltd. & Anr.		
	Part Heard			
		With		
29.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	19.05.2025	11.07.2025
<u> </u>	(Ins) No. 1061 of	Vs.	17.03.2025	11.07.2020
	2021 & I.A. No.	Srigopal Choudhary		
	1425 of 2022 &	RP of Shree Ram Urban Infrastructure		
	885 of 2023			
	885 01 2025	Ltd. & Ors.		
	Part Heard			
		With		
30.	Comp. App. (AT)	IIRF India Realty XII Ltd. & Anr.	19.05.2025	11.07.2025
	(Ins) No. 1063 of	Vs.		
	2021 & I.A. No.	Srigopal Choudhary		
	1426, 2947 of	RP of Shree Ram Urban Infrastructure		
	2022 & 1394 of	Ld. & Ors.		
	2025			
	2020			
	Part Heard			
21		With Vilas Kasling	10.05.2025	11.05.0005
31.	Comp. App. (AT)	Vikas Kasliwal	19.05.2025	11.07.2025
	(Ins) No. 66 of	Vs.		
	2022	Indianbulls Housing Finance Ltd. And		
		Ors.		
	Part Heard			
		With		
27	Contornat Casa	With	19.05.2025	11.07.2025
32.	Contempt Case	IIRF India Realty XII Ltd. & Anr.	19.03.2023	11.07.2025
	(AT) No. 17 of	Vs.		
	2022 in Comp.	SRI Gopal Choudhary		
	App. (AT) (Ins)			
	No. 1063 of 2021			
	1	With	1	

				Website: <u>www.nclat.nic.in</u>
33.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	19.05.2025	11.07.2025
34.	Contempt Case (AT) No. 15 of	With IIRF India Realty XII Ltd. & Anr. Vs.	19.05.2025	11.07.2025
	2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	Indiabulls Housing Finance Ltd. & Anr.		
35.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	19.05.2025	14.07.2025
	(With Defects) Part Heard			
36.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata	19.05.2025	18.07.2025
37.		With Anneel Saraogi	10.05.2025	19.07.2025
57.	Comp. App. (AT) (Ins) No. 1381 of 2023	Vs. Board of Trustees for the port of Kolkata	19.05.2025	18.07.2025
		With		
38.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	19.05.2025	18.07.2025

By order of Hon'ble Chairperson -Sd/-Registrar